Name of the corporate debtor: West Haryana Highways Projects Private Limited | Date of commencement of CIRP: 15.10.2026 | List of creditors as on: 05.11.2026

Annexure – 3

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	National Asset Reconstruction Company Limited (acting through IDRCL)	28.10.2026	14,59,94,16,087.00	14,50,85,09,023.00	Claim arising from Senior and Subordinate Loan facilities availed by the Corporate Debtor from the original lenders, which were subsequently assigned to NARCL.	14,50,85,09,023.00	–	No	89.26%	–	–	–	9,09,07,064.00	–
2	IL&FS Financial Services Limited	29.10.2026	14,39,36,047.00	3,00,32,645.00	Claim arising from Subordinate Loan facilities availed by the Corporate Debtor from IL&FS Financial Services Limited.	3,00,32,645.00	–	No	0.18%	–	–	–	11,39,03,402.00	–
	TOTAL		**14,74,33,52,134.00**	**14,53,85,41,668.00**					**89.44%**				**20,48,10,466.00**	